

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.409**

**CA/14/ND/2024 IN CP(CAA)72/ND/2023**

**IN THE MATTER OF:**

M/s Jayanta Fanzen Lighting Industries ... Applicant  
private Limited And M/s Ashta Nirman Pvt.  
Ltd.

**Under Section 230-232.**

**Order delivered on 19.03.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Raveena Paniker

For the Respondent :

For the RD : Adv. Jyoti Khurana

**(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)**  
**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **30.04.2024**.

**Sd/-**  
**(Court Officer)**